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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/284/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	K. Ashwini	counsel for resp	
	T. T. Ravi chandran	at for resp	

[Signature]
17/11/17

ORDER

Counsel for petitioner present. Proxy representing the senior counsel for respondent present stating that the senior counsel could not attend before the Adjudicating Authority as he is held up at the High Court of Madras and prayed time for making submissions. Counsel for petitioner stated that there is a chance of settling the matter between the parties. Time extended at request. Put up on 28.11.2017 at 10.30 A.M.

- sd/-
K Anantha Padmanabha Swamy
Member (Judicial)